

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -775
ANSWERED ON - 08/02/2023

DE-ADDICTION CENTRE AT PANCHAYAT LEVEL

775. SHRI RAGHAV CHADHA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether Government has any proposal to establish De-addiction and Rehabilitation Centres at village panchayat level in the country;

(b) if so, the details thereof, State-wise;

(c) the details of such centres in the country during the last three years and the current year, State-wise including Punjab; and

(d) the amount of funds allocated for the purpose during the said period, State-wise including Punjab?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) No, Sir. The Government does not have any proposal to establish De-addiction Centres at Village Panchayat level in the country. However, the Ministry of Social Justice and Empowerment has formulated and implemented National Action Plan for Drug Demand Reduction (NAPDDR) to address the problem of Drug Abuse among the people and youth in the country, under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the people and youth through supporting various NGOs for running of Integrated Rehabilitation Centre for Addicts (IRCA), Outreach and Drop in Centres (ODICs), Community based Peer led Intervention (CPLIs) and District De-addiction Centres (DDACs).

(c) The details of such centres in the country during the last three years and the current year, State-wise including Punjab is at **Annexure-I**.

(d) The amount of funds allocated for the purpose during the said period, State-wise including Punjab is at **Annexure-II**.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART(C) OF RAJYA SABHA UNSTARRED QUESTION NO. 775 FOR ANSWER ON 08.02.2023.

Number of projects assisted under NAPDDR					
SI No.	Name of the State/ UT	2019-20	2020-21	2021-22	2022-23*
1.	Andhra Pradesh	15	20	18	20
2.	A&N islands	0	0	0	0
3.	Arunachal Pradesh	1	0	0	1
4.	Assam	23	34	30	26
5.	Bihar	5	19	12	9
6.	Chandigarh	0	1	2	2
7.	Chhatisgarh	4	7	11	7
8.	D&N Haveli	0	0	1	1
9.	Daman &Diu	0	1	0	1
10.	Delhi	15	21	30	26
11.	Goa	0	0	0	2
12.	Gujarat	13	13	18	17
13.	Haryana	12	11	13	12
14.	Himachal Pradesh	5	6	10	6
15.	Jammu &Kashmir	1	5	6	25
16.	Jharkhand	1	2	1	2
17.	Karnataka	64	44	35	33
18.	Kerala	43	28	22	23
19.	Lakshadweep	0	0	0	0
20.	Ladakh	0	0	0	0
21.	Madhya Pradesh	19	29	25	27
22.	Maharashtra	77	91	51	42
23.	Manipur	33	40	43	34
24.	Meghalaya	5	1	0	4
25.	Mizoram	12	15	15	14
26.	Nagaland	12	9	13	12
27.	Orissa	54	54	51	47
28.	Puducherry	3	3	1	2
29.	Punjab	11	10	10	10
30.	Rajasthan	29	42	28	29
31.	Sikkim	1	2	2	3
32.	Tamil Nadu	38	30	25	25
33.	Telangana	21	16	14	13
34.	Tripura	0	1	1	3
35.	Uttar Pradesh	29	44	33	38
36.	Uttarakhand	10	3	9	8
37.	West Bengal	11	13	16	14
	Total	567	615	546	538

*: Number of projects presently running in the Country under NAPDDR.

STATEMENT REFERRED TO IN REPLY TO PART (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 775 FOR ANSWER ON 08.02.2023.

S.No	Name of the State/ UT	2019-20			2020-21			2021-22		2022-23	
		Funds released to NGOs/Vos	Fund released to SAP	No of project assisted	Funds released to NGOs/Vos	Fund released to SAP	No of project assisted	Funds released to NGOs/Vos	No of project assisted	Funds released to NGOs/Vos	No of project assisted
1	A&N islands	0	0.84	0	0	0	0	0	0	0	0
2	Andhra Pradesh	3.14	2.67	15	3.94	3.71	20	3.12	18	2.39	19
3	Arunachal Pradesh	0.02	1.06	1	0	0	0	0	0	0.04	1
4	Assam	3.34	3.37	23	6.69	0	34	5.24	30	2.69	22
5	Bihar	1.05	0	5	3.97	0	19	2.05	12	1.3	9
6	Chandigarh	0	1.22	0	0.16	0	1	0.27	2	0.03	1
7	Chhatisgarh	0.39	2.77	4	0.88	0	7	0.86	11	0.61	8
8	D&N Haveli	0	0	0	0	0	0	0	1	0.09	1
9	Daman & Diu	0	0	0	0.18	0	1	0.2	0	0.19	2
10	Delhi	2.67	2.33	15	3.92	0	21	4.37	30	3.28	35
11	Goa	0	1.66	0	0	0	0	0	0	0	0
12	Gujarat	2.16	2.32	13	1.7	0	13	2.35	18	1.24	11
13	Haryana	1.66	2.52	12	2.47	0	11	1.98	13	1.5	14
14	Himachal Pradesh	0.54	2.46	5	0.4	0	6	1.29	10	0.5	4
15	Jammu & Kashmir	0.19	1.56	1	0.84	0	5	0.46	6	0.74	9
16	Jharkhand	0.02	1.02	1	0.39	0	2	0.19	1	0.15	1
17	Karnataka	12.9	2.29	64	9.22	0	44	7.67	35	6.31	36
18	Kerala	9.05	2.03	43	5.96	0	28	3.62	22	2.09	16
19	Ladakh	0	0	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0.04	0	0	0	0	0	0	0	0
21	Madhya Pradesh	2.7	2.55	19	4.8	0	29	2.84	25	2.09	20
22	Maharashtra	16.46	3.55	77	17.9	0	91	8.77	51	6.08	44
23	Manipur	8.64	3.07	33	6.34	0	40	7.2	43	5.09	37
24	Meghalaya	0.58	0.79	5	0.12	0	1	0	0	0.11	2
25	Mizoram	2.13	1.37	12	2.17	0	15	1.95	15	1.62	10
26	Nagaland	1.56	1.32	12	1.4	0	9	1.97	13	0.49	6
27	Orissa	11.15	2.03	54	10.66	0	54	10.07	51	4.41	32
28	Puducherry	0.41	0.6	3	0.66	0	3	0.22	1	0.28	2
29	Punjab	1.67	3.23	11	1.55	0	10	1.08	10	0.57	5
30	Rajasthan	4.98	1.66	29	6.59	0	42	3.74	28	3.18	24
31	Sikkim	0.19	0.77	1	0.42	0	2	0.46	2	0.2	2
32	Tamil Nadu	7.51	2.06	38	5.66	0	30	4.95	25	3.56	24
33	Telangana	3.51	1.4	21	2.45	0	16	2.32	14	1.39	9
34	Tripura	0.02	1.89	0	0.08	0	1	0.08	1	0.24	3
35	Uttar Pradesh	5.11	4.18	29	10.49	0	44	6.09	33	3.12	27
36	Uttarakhand	2.13	2.98	10	0.39	0	3	1.28	9	0.77	6
37	West Bengal	2.37	1.6	11	2.14	0	13	2.43	16	1.41	12
	others	0.56	69.83	0	31.1	0	0	1.81	0	0	0
	TOTAL	108.93	135.04	567	145.63	3.71	615	90.93	546	57.76	454
